

**FORM G (RE-ISSUED)**

**INVITATION FOR EXPRESSION OF INTEREST FOR  
GUTSINESS HOSPITALITY PRIVATE LIMITED OPERATING IN REAL ESTATE  
SECTOR AT MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>Sr. No.</b>	<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Gutsiness Hospitality Private Limited PAN: AAICA3306L CIN: U45207MH2010PTC200454
2.	Address of the registered office	SKM Fabrics Andheri Premises, Plot no. 115, IIS/IT-03 R.K. Paramhans Marg, Andheri (E), Mumbai-400069, Maharashtra, India
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Mumbai, Maharashtra
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Corporate Debtor is Non-Operational
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	It can be obtained from the Resolution Professional through an e-mail request to be sent on <a href="mailto:gutsiness.cirp@gmail.com">gutsiness.cirp@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	It can be obtained from the Resolution Professional through an e-mail request to be sent on <a href="mailto:gutsiness.cirp@gmail.com">gutsiness.cirp@gmail.com</a>
10.	Last date for receipt of expression of interest	April 10, 2025 (Previous March 25, 2025)
11.	Date of issue of provisional list of prospective resolution applicants	April 20, 2025 (Previous April 4, 2025)
12.	Last date for submission of objections to provisional list	April 25, 2025 (Previous April 9, 2025)
13.	Date of issue of final list of prospective resolution applicants	May 5, 2025 (Previous April 19, 2025)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	May 10, 2025 (Previous April 24, 2025)
15.	Last date for submission of resolution plans	June 10, 2025 (Previous May 24, 2025)
16.	Process email id to submit Expression of Interest	<a href="mailto:gutsiness.cirp@gmail.com">gutsiness.cirp@gmail.com</a>

**NOTE: The Prospective Resolution Applicants who have already submitted the EOI need not resubmit their EOI again.**

**Mr. Manoj Sehgal**  
**IBBI/IPA-002/IP-N00108/2017-2018/10256**  
Flat 71, Tower- Acacia 2, Vatika City,  
Sector 49, Gurgaon, Haryana-122018  
For Gutsiness Hospitality Private Limited

Date: 26.03.2025  
Place: Gurugram